

**Title:** Regarding killing of eleven villagers and landless labourers in Birbhum district and political clashes between the CPI(M) and Trinamool Congress in West Bengal.

MR. SPEAKER: Now Shri Sudip Bandyopadhyay to speak.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, with your permission, I would like to raise an important issue. ...*(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): Sir, I am on a point of order.

MR. SPEAKER: This is 'Zero Hour'. You can rebut him later but not now. I will call you.

SHRI BASU DEB ACHARIA : He cannot be allowed to raise a State matter.

MR. SPEAKER: Everybody is raising only the State matter in the House. You also raise the State matter in the House. What is this?

SHRI SUDIP BANDYOPADHYAY : Sir, eleven villagers and landless labourers were brutally killed yesterday in Birbhum district....*(Interruptions)*

MR. SPEAKER: Nothing should go on record except Shri Sudip Bandyopadhyay's version.

*(Interruptions)* \*

SHRI SUDIP BANDYOPADHYAY : Scheduled Castes, Scheduled Tribes and minorities are being tortured and murdered....*(Interruptions)*

The Trinamool Congress Party was recognised by the Election Commission of India from 1<sup>st</sup> January, 1998. ...*(Interruptions)*

\* Not recorded

MR. SPEAKER: You cannot object the Member when I called him. What type of behaviour is this?

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY: From the 1<sup>st</sup> January, 1998 to 27<sup>th</sup> July, 2000, 754 political clashes took place; 250 persons were killed, out of which 76 percent belong to our party, the Trinamool Congress Party. ...*(Interruptions)*

MR. SPEAKER: Shri Bandyopadhyay, you cannot read the entire text. What is this?

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : About 4000 persons injured; about 2500 houses have been burnt. ...*(Interruptions)* The CPI(M) has become arrogant. They are spreading violence. ...*(Interruptions)* We demand imposition of article 356. ...*(Interruptions)* Parliamentary democracy has failed. They have become violent. ...*(Interruptions)* They are killing the innocent people everyday. ...*(Interruptions)* We request the hon. Home Minister to intervene. ...*(Interruptions)*

MR. SPEAKER: Shri T. Govindan.

...*(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : The hon. Home Minister is here. ...*(Interruptions)*

MR. SPEAKER: I cannot compel the Home Minister to give a statement.

...*(Interruptions)*

MR. SPEAKER: Shri Advani.

...*(Interruptions)*

1222 hours

*(At this stage, Shri Dr. Ram Chandra Dome and some other hon. Members came and stood on the floor near the Table.)*

MR. SPEAKER: This is not the proper way. Nothing should go on record.

*(Interruptions) â€* \*

\* Not recorded

MR. SPEAKER: How can you stop the Minister? What is this? What is the rule under which you are protesting?

*...(Interruptions)*